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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Original Application No. 485 of 2006

Jabalpur, this the 19th day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

Smt. Nilima Dole,
W/o. Shri Naveen Dole,
Aged about 35 years,
Asstt. Sub Post Master,
Department of Post,
Bhilai (CG).

Applicant

(By Advocate – Shri S. Ganguli)

V E R S U S

1. Union of India,
Through Secretary/Director,
General of Post Offices,
Department of Posts,
Central Secretariat, North Block,
New Delhi.

2. The Chief Post Master General,
Chhattisgarh Circle,
Raipur – 492 001.

3. Sr. Superintendent of Post Offices,
Durg Division, C.C., Bhilai (CG).

Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

By means of this Original Application the applicant has prayed for quashing ^{of} the impugned memorandum dated 25.4.2006 (Annexure A-1). The applicant has already represented ^{against the impugned memorandum} to the Senior ^{Gen} Superintendent of Post Offices, Durg, on 25.6.2006 (Annexure A-8).

2. We have considered the same and we direct the Senior Superintendent of Post Offices, Durg to consider and decide the said

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representation of the applicant by a reasoned and speaking order within a period of one month from the date of receipt of a copy of this order. It is also desirable that the competent authority while deciding the representation of the applicant ~~shall~~ grants an opportunity of personal hearing to the applicant. Till the disposal of the said representation of the applicant status quo as existed today shall be maintained.

3. Accordingly, the Original Application stands disposed of at the admission stage itself.

In Gaur
(A.K. Gaur)
Judicial Member

Gaurav
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

कृतिकल से औ/वा. जबलपुर, दि.
प्रतिलिपि अवगति:—
(1) गविन, उच्च न्यायालय द्वारा एसोसिएशन, जबलपुर
(2) आवेदक श्री/श्रीमती/यु. के काउंसल
(3) प्रत्यर्थी श्री/श्रीमती/यु. के काउंसल
(4) वक्तिपाल, कोरा.अ., जबलपुर न्यायदीठ
सूचना एवं आवश्यक कार्यवाही हेतु

Shri S. Ganguli H.C. B.
All Res. v.h. Dehkan.

WMA
कैप रजिस्ट्रार

Approved
19/7/2016